

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-508

Appeal No-22/252/ND/2021

IN THE MATTER OF:

M/S ADRO ENGINEERS PRIVATE LIMITED

V/s

REGISTRAR OF COMPANIES

....Applicant

....Respondent

SECTION

U/s 252 C.A.

Order delivered on 16.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of appellant as well as IT Deptt. Ld. ARoC has appeared.

Last opportunity is given to the IT Deptt and RoC to file the reply/report within two weeks from today. No further adjournment will be granted on any ground. List on **30.03.2021**.

- Sd -

(K.K. VOHRA)
MEMBER (T)

- Sd -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)